

High Court of Karnataka
Bengaluru,
Dated:8th June 2017

NOTIFICATION NO. HCKB - 45 / 2017

1. Hon'ble Mrs.Justice B.V.Nagarathna will not be sitting on the Bench on Friday the 9th June 2017.
2. The Division Bench sitting of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice B.A.Patil on Friday the 9th June 2017 is cancelled.
3. The Single Bench sitting of Hon'ble Mrs.Justice B.V.Nagarathna on Friday the 9th June 2017 is cancelled.
4. The Division Bench of Hon'ble Mr.Justice B.Veerappa and Hon'ble Mr.Justice B.A.Patil is constituted to sit in Court Hall No. 3 at 2.30 PM on Friday the 9th June 2017 to take up Division Bench matters assigned to Court Hall No. 2 (Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice B.A.Patil).
5. Hon'ble Mr.Justice B.Veerappa will also take up urgent and date given Single Bench matters of Court Hall No. 2 (Hon'ble Mrs.Justice B.V.Nagarathna) on Friday the 9th June 2017.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.